

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO(S). 1384/2025

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

NARENDRA SINGH & ORS.

Respondent(s)

Date : 22-09-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASANNA B. VARALE
[IN CHAMBER]

For Appellant(s) : Mr. Vishwa Pal Singh, AOR
Mr. Srikanth Singh, Adv.
Mr. Srajan Shankar Kulshreshtha, Adv.
Ms. Annpurna Goel,, Adv.
Mr. Rajinder Pal Singh, Adv.
Mr. Dharam Raj Ohlan, Adv.

For Respondent(s) : Mr. Anirudh Alex Victor, Adv.
M/s. Manoj Swarup And Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel appearing for the appellant, two weeks' time is granted to take steps namely for filing necessary application regarding abatement or deletion of deceased respondent No.2.

List thereafter.

(PRIYANKA MALIK)
COURT MASTER (SH)

(PARVEEN KUMAR RAWAT)
COURT MASTER (NSH)